SIR| BJP accuses Oppn of running a coordinated effort to defame constitutional institutions

Cong widens CEC protest campaign

Gaurav Vivek Bhatnagar
NEW DELHI

The Congress on Monday stepped up its campaign against Chief Election Commissioner Gyanesh Kumar, holding district-level protests at nearly 1,000 locations across the country and demanding his resignation, a day before the Congress Working Committee (CWC) meets to decide the party's next political and parliamentary moves.

The mobilisation marked a shift from protests concentrated in state capitals to a wider grassroots campaign, with the Congress seeking to keep the alleged "vote chori" issue at the centre of national politics.

The party has linked its campaign to reports that Election Commissioners Sukhbir Singh Sandhu and Vivek Joshi had recorded objections on at least 14 occasions over 10 months to decisions concerning voter registration, deletion and restoration of names, changes to Form 6 and control of the electoral-roll database. Congress workers and leaders also staged demonstrations across various parts of India, including Srinagar, Ranchi, Patna, and Jaipur.

Police personnel stop Congress workers as they stage a protest against the Election Commission of India, at DDU marg, in New Delhi, on Monday PTI

Demonstrators outside the Pradesh Congress headquarters in Srinagar burned effigies and displayed placards reading 'vote chor gaddi chhod', demanding the Chief Election Commissioner's resignation.

Security forces set up barricades and deployed riot control measures, including water cannons, to halt protest marches. Inside assembly corridors and outside chief electoral offices, Congress cadres questioned the autonomy and operations of the Election Commission of India. Congress President Mallikarjun Kharge convened a party working committee meeting, stating the dispute concerns the existence of democracy and the nation's survival. In response, BJP leadership accused opposition parties of running a coordinated agenda to defame constitutional institutions and create public disruption, noting that earlier clarifications from the poll body confirmed decisions regarding the Special Intensive Revision process were reached unanimously.

Indian forces set for Kazakhstan exercise

New Delhi: A 60-member Armed Forces contingent from India departed on Monday for Oskemen in Kazakhstan to take part in the ninth edition of the India-Kazakhstan Joint Military Exercise 'Kazind', which will be conducted from September 28 to October 11, the Ministry of Defence confirmed.

The Indian contingent is drawn mainly from a battalion of the Garhwal Rifles, along with troops from other arms and services, and personnel from the Indian Air Force (IAF). **IANS**

Wild elephant tramples morning walker

Bengaluru: In a shocking incident, a morning walker was trampled by a wild elephant at Anchepalya, near Bannerghatta in Bengaluru on Monday morning, while he was just approaching his house after finishing the morning walk. **-Vinay Madhava Gowda**

CAPRI GLOBAL HOUSING FINANCE LIMITED

CAPRI GLOBAL HOUSING FINANCE LIMITED
Registered & Corporate Office :- 502, Tower-A, Peninsula Business Park, Senapati Bapat Marg, Lower Parel, Mumbai-400013
Circle Office :- Capri Global Housing Finance Limited 9B, 2nd Floor, Pusa Road, New Delhi – 110060

PUBLIC NOTICE

It is hereby informed to **1. Mukesh Indu Ji Alias Mukesh Yadav ("Borrower") 2. Mrs. Teena Yadav (Co-borrower) LOAN ACCOUNT No. LNHLUJN000049883(Old)/ 50300000954505(New)** that **M/s Capri Global Housing Finance Limited** has taken physical possession of its secured asset bearing Property **"All Piece and Parcel of property having land and building bearing House No. 122 (Registered House No. 40) Area Admeasuring 900 Sq. Ft (83.53 Sq. Mts.) PH No. 75 Village and Gram Panchayat Kadal Tehsil Mahidpur District Ujjain Madhya Pradesh – 456443 Bounded as follows: North: House of Mr. Raghunath, South: House of Ms. Rukmabai, East: Common Way, West: Common Way"**. That the physical possession of above stated property was taken on **21/09/2026** vide sec-14 SARFAESI order passed by (Concerned) under Section 14 of Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. That Since the date of possession various opportunities have been already given to you to remove the movable articles from the aforesaid property. However, you have failed to take measures to remove the movable articles from the said premises. So concerned is hereby informed to remove it and contact to branch with in 15 days from the published of this notice failing which we shall dispose of the belongings as unidentified and unclaimed property without any further notice.

Place: UJJAIN Date : 29-09-2026 Sd/- (Authorised Officer) For Capri Global Housing Finance Limited (CGHFL)

SYMBOLIC POSSESSION NOTICE

ICICI Bank
Branch Office: ICICI Bank Ltd. Office Number 201-B, 2nd Floor, Road No. 1 Plot No-B3, WIFI IT Park, Wagle Industrial Estate, Thane (West)- 400604

The Authorised ICICI Bank Officer under the Securitisation, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued Demand Notices to the borrower(s) mentioned below, to repay the amount mentioned in the Notice within 60 days from the date of receipt of the said Notice.
Having failed to repay the amount, the Notice is issued to the borrower and the public in general that the undersigned has taken symbolic possession of the property described below, by exercising powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general are hereby cautioned not to deal with the property. Any dealings with the property will be subject to charges of ICICI Bank Limited.

Sr. No.	Name of the Borrower(s)/ Loan Account Number	Description of Property/ Date of Symbolic Possession	Date of Demand Notice/ Amount in Demand Notice (Rs)	Name of Branch
1.	Charbhuja Sweets And Shubham Colddrinks/ Rajesh Nandlal Maheshwari/ Sanjay Kumar Maheshwari/ Premlata Rajesh Maheshwari/ Sujata Krishnakant Maheshwari/ Krishnakant Nandlal Maheshwari/ Jyoti Sanjay Maheshwari/ 077005004280	Property No: 1 House No. 1005/2, Ward No. 11, Mohalla Manihar Lane, Near State Bank of India, Nagar Panchayat And Tehsil Khetia, Taluka Pansemal, District Barwani, Madhya Pradesh 451881/ Property No: 2 House No. 1004/2, Ward No. 11, Mohalla Manihar Lane, Nagar Panchayat And Tehsil Khetia, Taluka Pansemal, District Barwani, Madhya Pradesh 451881/ September 23, 2026	May 25, 2026 Rs. 1,09,99,315.00/-	Barwani

The above-mentioned borrowers(s)/guarantors(s) is/are hereby issued a 30 day Notice to repay the amount, else the mortgaged properties will be sold after 30 days from the date of publishing this Notice, as per the provisions under Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.

Date: September 29, 2026
Place: Barwani

Sincerely Authorised Officer,
For ICICI Bank Ltd.

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ISHAPE APPLIANCES PRIVATE LIMITED
OPERATING IN MANUFACTURING & FABRICATION AND TRADING OF METAL SHEET BASED PRODUCTS AT DEWAS MADHYA PRADESH
[Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	ISHAPE APPLIANCES PRIVATE LIMITED CIN:U74999MP2017PTC043877 PAN:AAECI6059E
2.	Address of the registered office	1/6 New Palasia Office Number 203 western, Indore, Madhya Pradesh, India -452001
3.	URL of website	Not Operational
4.	Details of place where majority of fixed assets are located	Sheetel Coolers, Village Kalukhedi, Patwari Halka No. 19, Tehsil & District Dewas, Madhya Pradesh – 455001
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	Nil
8.	Further details including the last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Financial Statements and other details of CD can be obtained by sending an email at cirp.ishape@gmail.com List of creditors is available on the website of IBBI.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria is mentioned in detailed expression of interest which can be obtained by sending an email at cirp.ishape@gmail.com
10.	Last date for receipt of expression of interest	29-Sep-26
11.	Date of issue of provisional list of prospective resolution applicants	09-Oct-26
12.	Last date for submission of objections to provisional list	14-Oct-26
13.	Date of issue of final list of prospective resolution applicants	24-Oct-26
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26-Oct-26
15.	Last date for submission of resolution plans	25-Nov-26
16.	Process email id to submit Expression of Interest	cirp.ishape@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Yes -UDYAM-MP-23-0031331 - Micro

Note- CIRP Period is expiring on 27Oct 2026 and the time-lines mentioned above are subjectto the extension to begranted by Hon'ble NCLT.

For ISHAPE APPLIANCES PRIVATE LIMITED
Sd/-
Prabhat Jain
Resolution Professional
IBBI Reg. No. IBBI/IPA-001/IP-P-02233/2020-2021/13480
AFA Valid till 30.06.2027
Reg. Add: LIG 212, E-7 Arera Colony, Near Union Bank , Stop No 11, Bhopal, MP, 462016.
Communication Add: 15 Tapti Appartment, Roshanpura Sqr, Bhopal MP 462003
Date: 28-Sep-26
Place: Bhopal

AU SMALL FINANCE BANK
A SCHEDULED COMMERCIAL BANK

AU SMALL FINANCE BANK LIMITED A SCHEDULED COMMERCIAL BANK
Regd. Office: 19-A, Dhuleshwar Garden, Ajmer Road, Jaipur - 302001 (CIN:L36911RJ1996PLC011381)

APPENDIX IV [SEE RULE 8(I)] POSSESSION NOTICE

Whereas, The undersigned being the Authorized Officer of the **AU Small Finance Bank Limited (A Scheduled Commercial Bank)** under the "Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest [Act, 2002 (54 of 2002)] and in exercise of powers conferred under section 13 (12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice on the date as mentioned below calling upon the borrowers to repay the amount mentioned in the said notice within 60 days from the date of receipt of the said notice as per the details given in below table: -

Name of Borrower/Co-Borrower/ Mortgagor/Guarantor/Loan A/c No.	13(2) Notice Date & Amount	Description of Mortgaged Property	Date of Possession Taken
(Loan A/C No.) L9001060123798231, Balaji Construction & Suppliers (Borrower), Mukesh Kumar (Co-Borrower), Hem Kunwar Gurjar (Co-Borrower)	25-Mar-25 Rs. 8,02,041/- Rs. Eight Lac Two Thousand Forty-One Only As On 24-Mar-25	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At Survey No 529 , Vill - Shakkarkhedi , Tehsil - Jaora , Dist - Ratlam , Madhya Pradesh **Admeasuring 75 Sqyds** East: Reast Land , West: Land Of Madan Sharma, North: Road , South: Badrilal	24-Sep-26
(Loan A/C No.) L9001060133820698, Dinesh (Borrower), Smt.Sunita Chouhan (Co-Borrower)	12-Dec-25 Rs. 2,14,953/- Rs. Two Lakh Fourteen Thousand Nine Hundred Fifty-Three Only As On 11-Dec-25	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated :-Registered No A-1/182, Ph No 13, Tah.& Block - Kasrawad, Dist.- Khargaon, Madhya Pradesh **Admeasuring 77 Square Feet** East: Shop Of Gajanand, West: Shop Of Subhas, North: Open Land , South: Mandleshwar & Khagaon	25-Sep-26
(Loan A/C No.) L9001060144855698, M/S Sunil Traders (Borrower), Sunil Singh (Co-Borrower), Smt.Resham Bai (Co-Borrower) Gopal Singh (Co-Borrower)	15-Dec-25 Rs. 5,16,735/- Rs. Five Lakh Sixteen Thousand Seven Hundred Thirty-Five Only As On 11-Dec-25	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - House No. 03, Ph No 42, Gram - Guradiya, Tehsil - Makdon, District - Ujjain, Madhya Pradesh. **Admeasuring 1540 Square Feet** East: House Of Dinesh, West: Road, North: House Of Meharban, South: House Of Dhule	24-Sep-26
(Loan A/C No.) L9001060123120990, Pradeep Kumar Bairagi (Borrower), Smt.Prem Lata Bai Bairagi (Co-Borrower),	13-Mar-26 Rs. 6,36,486/- Rs. Six Lakh Thirty-Six Thousand Four Hundred Eighty-Six Only As On 12-Mar-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At House No. 113,Ph No. 22,Ward No 8,Village-Upreda,Tehsil-Jawad,Dist-Neemuch,Madhya Pradesh **Admeasuring 368.02 Sq. Mtr.** East- Road , West- House Of Prakash S/O Ramnath , North- House Of Vithhal Das S/O Mohandas , South- House Of Lala Das S/O Mohandas	25-Sep-26
(Loan A/C No.) L9001060123407580, Nitin Patel (Borrower), Smt.Bul Bul (Co-Borrower)	17-Apr-26 Rs. 3,68,652/- Rs. Three Lac Sixty-Eight Thousand Six Hundred Fifty-Two Only As On 15-Apr-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - House Num. 111, Ph.Num. 143/47, Village - Kathodiya, Tah.&Dist.- Dhar ,Madhya Pradesh **Admeasuring 920 Sq. Ft.** East: Slef Space , West: Road , North: H/O Madan , South: H/O Shaligram	24-Sep-26
(Loan A/C No.) L9001070219328001, Rahul (Borrower), Bhavna Bai (Co-Borrower),	17-Apr-26 Rs. 2,50,949/- Rs. Two Lac Fifty Thousand Nine Hundred Forty-Nine Only As On 15-Apr-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Gram Panchayat Plot No. 87, Survey No.52, Ward No. 11, Village- Mehatpura, Tehsil- Badnawar, Dist- Dhar, Madhya Pradesh **Admeasuring 2304 Sq. Ft.** East: To, West: Both Side 48', North: To, South: Both Side 48'	24-Sep-26
(Loan A/C No.) L9001060129302384, M/S Nakshatra Tent House Through It'S Proprietor Sachin Patidar (Borrower), Sachin Patidar (Co-Borrower), Sugamchand (Co-Borrower) Smt.Uma Patidar (Co-Borrower)	17-Apr-26 Rs. 8,74,029/- Rs. Eight Lac Seventy-Four Thousand Twenty-Nine Only As On 15-Apr-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- Ph No 41, House No 94, Ward No 3, Village - Nandra, Tehsil- Maheshwar, Dist - Khargone, Madhya Pradesh. **Admeasuring 1014 Sqft** East: Road, West: House Of Hukumchand, North: House Of Dayanand, South: House Of Kailash	25-Sep-26
(Loan A/C No.) L9001060126810899, Saradarakhan (Borrower), Smt.Sajabee (Co-Borrower), Shahzad Kha Mansuri (Co-Borrower) Nirbhy Singh (Guarantor)	17-Apr-26 Rs. 3,09,317/- Rs. Three Lac Nine Thousand Three Hundred Seventeen Only As On 15-Apr-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Sittuated At- House No-48, (Property Id No-7001809748), Ward No-02, Vill- Nayapura Tak Road Se Ander, Tehsil- Makdone, Distt- Ujjain, Madhya Pradesh **Admeasuring 74.237 Sq. Mtr.** East: Road, West: Boundary Of Mandi , North: H/O Rais, South: H/O Salim	24-Sep-26
(Loan A/C No.) L9001060126870478 & L9001060837193246, Virendra Paliwal (Borrower & Legal Heir Of Late Shri Nandkishor Paliwal - Co-Borrower), Smt.Manorama Bai Nandkishor (Co-Borrower & Legal Heir Of Late Shri Nandkishor Paliwal - Co-Borrower), Smt.Premlata Paliwal (Co-Borrower), Smt.Mangala Devi Paliwal (Co-Borrower), Bala Ram Patidar (Gaurantor)	30-Apr-26 Rs. 12,49,397/- Rs. Twelve Lakh Forty-Nine Thousand Three Hundred Ninety-Seven Only & Rs. 14,12,829/- Rs. Fourteen Lakh Twelve Thousand Eight Hundred Twenty-Nine Only As On 30-Apr-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Sittuated At- Survey No 105/2/1 Old 105-2,Rakba No.-0.695, Aari Me Se 0.017, Vill - Gurjarbardiya , Th.& Distt-Mandsaur, Madhya Pradesh **Admeasuring 170 Square Metre** East: Varichand Suthar, West: Jagdish Darji, North: Rest Land Of Survey No.- 105/2, South: Road	24-Sep-26
(Loan A/C No.) L9001071022540711, Badrilal (Borrower), Smt.Anita Bai (Co-Borrower)	14-May-26 Rs. 10,77,094/- Rs. Ten Lakh Seventy-Seven Thousand Ninety-Four Only As On 13-May-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- Survey No 367/1, Ph No 29, Village - Bidwal, Tehsil - Badnawar, Dist- Dhar, Madhya Pradesh **Admeasuring 9579 Sqft** East: Land Of Shivnarayan, West: H/O Mohan Lal, North: Land Of Kanthiram, South: Lanf Of Mohanlal	24-Sep-26
(Loan A/C No.) L9001060143735622, Tofan Banjara (Borrower), Smt.Gulpa Bai (Co-Borrower)	15-May-26 Rs. 4,20,469/- Rs. Four Lakh Twenty Thousand Four Hundred Sixty-Nine Only As On 13-May-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- Saral No 85, Ph No 06, House No 85, Ward No 05, Village - Tolakhedi, Tehsil - Shamgarh, Dist - Mandsaur, Madhya Pradesh,458883 **Admeasuring 1050 Square Feet** East: House Of Prahlad, West: Common Road, North: Street, South: Common Road	24-Sep-26
(Loan A/C No.) L9001060146060581, Gopal (Borrower), Smt.Kiran Bairagi (Co-Borrower)	18-May-26 Rs. 4,91,441/- Rs. Four Lakh Ninety-One Thousand Four Hundred Forty-One Only As On 13-May-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - House No 127-2, Survey No. 307/1, P.H.No- 02, Village -Bheslay, Tehsil -Rau, Dist- Indore, Madhya Pradesh, 453556 **Admeasuring 1491 Sq Ft** East: H/O Shri Ravi Bairagi, West: H/O Shri Ravi Bairagi, North: H/O Shri Shivji Ram Ji, South: Chok & Road	24-Sep-26
(Loan A/C No.) L9001060149964827, M/S Dewansh Kirana And Aata Chakki (Borrower), Smt.Rukmani (Co-Borrower), Mahadev (Co-Borrower)	18-May-26 Rs. 16,84,017/- Rs. Sixteen Lakh Eighty-Four Thousand Seventeen Only As On 13-May-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- House No 178 New 161, Ward No.27-28, Gram- Bagdun, Tehsil- Pithampur Dist-Dhar, Madhya Pradesh, 453771 **Admeasuring 900 Square Feet** East: Aam Rasta , West: H/O Gangaram , North: H/O Shewak , South: H/O Bharat	24-Sep-26
(Loan A/C No.) L9001071020419302, Kailashchandra (Borrower), Smt. Shivkanya (Co-Borrower)	15-Jun-26 Rs. 6,86,924/- Rs. Six Lakh Eighty-Six Thousand Nine Hundred Twenty-Four Only As On 15-Jun-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Sitauted At Ph No. 35/63, Survey No 231/7, Vill.- Bamandakalan, Te.- Badnawar, Dist.- Dhar, Mp. **Admeasuring 3550 Sq. Ft.** East: House Of Patwari Bhai, West: House Of Manohar, North: Self Open Land, South: Local Way	24-Sep-26
(Loan A/C No.) L9001060135720009, Ajru Khan (Borrower), Smt.Rukhaya Khan (Co-Borrower)	15-Jun-26 Rs. 7,93,323/- Rs. Seven Lakh Ninety-Three Thousand Three Hundred Twenty-Three Only As On 15-Jun-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At Phn 83/27 , Anku Kr 302 , Ward No 08 , Hussani Mohalla , Vill - Nanpur , Tehsil And Dist - Alirajpur ,Madhya Pradesh **Admeasuring 280 Sqft** East: Bus Stand Road, West: H/O Ramchandra Madhu Mali, North: Road, South: Road	24-Sep-26
(Loan A/C No.) L9001060142200380, Balaram (Borrower), Smt.Rachana Bai (Co-Borrower), Gordhan (Co-Borrower)	15-Jun-26 Rs. 6,52,386/- Rs. Six Lakh Fifty-Two Thousand Three Hundred Eighty-Six Only As On 15-Jun-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - House No 252, Ward No 3, Wardi Mohhlla Delchi, Tehsil- Makdon, District - Ujjain, Madhya Pradesh **Admeasuring 8152 Square Feet** East: Nala , West: Land Of Ratnsingh , North: Land Of Kaluran Ji , South: Rasta	24-Sep-26
(Loan A/C No.) L9001060131549220, Ramsingh (Borrower), Virendra Singh (Co-Borrower), Smt.Ratan Kunwar Bai (Co-Borrower)	15-Jun-26 Rs. 4,41,418/- Rs. Four Lakh Forty-One Thousand Four Hundred Eighteen Only As On 15-Jun-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- House No.151, Ward No.5, Village- Shesh Delchi Sampurn, Chetr, Tehsil- Makdon, Dist- Ujjain, Madhya Pradesh **Admeasuring 1781 Sqft** East: H/O Bhagwan Singh, Antarsingh, Kamalsingh., West: Road, North: H/O Shivnarayan, Shersingh, South: H/O Jaypalsingh, Ramsingh	24-Sep-26
(Loan A/C No.) L9001060142757767, M/S Jitendra Dairy Farm (Borrower), Smt. Jyotibai (Co-Borrower), Jitendra (Co-Borrower)	15-Jun-26 Rs. 13,69,951/- Rs. Thirteen Lakh Sixty-Nine Thousand Nine Hundred Fifty-One Only As On 15-Jun-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situiated At- Survey No 117/1, Patwari Halka No 83, Village- Mehtapura, Tehsil- Badnawar, Dist- Dhar, Madhya Pradesh, 454001 **Admeasuring 3612 Sqft** East: Road, West: Personal Agriculture Land , North: Agriculture Land , South: Personal Land	23-Sep-26
(Loan A/C No.) L9001060113219989, Pankaj Patidar (Borrower), Smt.Kiran Patidar (Co-Borrower), Manish Rathod (Guarantor)	15-Jun-26 Rs. 11,50,386/- Rs. Eleven Lakh Fifty Thousand Three Hundred Eighty-Six Only As On 15-Jun-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At Ward.No. 15, Shore .No. 09, Nagar Prisad Mandleshwar , Tehsil- Maheshwar , Dist- Khargone ,M.P **Admeasuring 159.35 Sqft** East: Shope Of Vijay Patidar, West: Shope Of Brahmdatt, North: Mpv, South: Main Road	25-Sep-26
(Loan A/C No.) L9001060138931060, M/S Krishn Traders (Borrower), Jeevan Singh (Co-Borrower), Smt.Ramprasad Bai (Co-Borrower), Hokama Singh (Co-Borrower)	15-Jun-26 Rs. 13,23,546/- Rs. Thirteen Lakh Twenty-Three Thousand Five Hundred Forty-Six Only As On 15-Jun-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- Saral No.2546, House No. 466, P.H No. 48, Gram- Kharpa, Tah- Tarana, Dist- Ujjain, Madhya Pradesh, 456665 **Admeasuring 2640 Sq Ft** East: Local Way, West: Land Of Maan Singh, North: H/O Bhagwan Singh, South: H/O Narayan Singh	24-Sep-26
(Loan A/C No.) L9001060126899170, Balaram (Borrower), Smt.Rachana Bai (Co-Borrower), Gordhan (Co-Borrower) Prakash (Guarantor)	15-Jun-26 Rs. 13,75,632/- Rs. Thirteen Lakh Seventy-Five Thousand Six Hundred Thirty-Two Only As On 15-Jun-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- House No-252, (Property Id No-7001810680), Ward No-3, Vill- Wardi Mohhlla Delchi, Tehsil-Makdon, Dist-Ujjain, Madhya Pradesh **Admeasuring 8152 Sqft.** East: Nala, West: Land Of Ratansingh Ji, North: Land Of Kaluram Ji, South: Road	24-Sep-26
(Loan A/C No.) L9001060831335997, M/S Santosh Febrication & Suppliers Through It'S Proprietor Santosh (Borrower), Dharmendra (Co-Borrower), Smt.Gayatri Bai Lohar (Co-Borrower), Santosh Gorana (Co-Borrower), Suresh (Co-Borrower)	15-Jun-26 Rs. 4,36,880/- Rs. Four Lakh Thirty-Six Thousand Eight Hundred Eighty Only As On 15-Jun-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At-Part Surevy No 448/1, Vill & Teh Kukshi, Dist Dhar, Madhya Pradesh **Admeasuring 2400 Sq Ft** East: Remaning Land Of Khasra Num 448/1, West: Road, North: Remaning Land Of Khasra Num 448/1, South: House Of Bajarang Vayamshala	24-Sep-26
(Loan A/C No.) L9001060129321905, Jitendra Kushwah (Borrower), Ashok (Co-Borrower), Smt.Sona (Co-Borrower) Rohit Kushwah (Co-Borrower), Pavan Kushwah (Guarantor)	15-Jun-26 Rs. 6,76,454/- Rs. Six Lakh Seventy-Six Thousand Four Hundred Fifty-Four Only As On 15-Jun-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- P H No- 24, Vill- Nagjhiri, Th-Gogawan, Dist- Khargone, Madhya Pradesh **Admeasuring 645 Sqft** East: Plot Of Mr. Kamal S/O Chagan, West: Plot Of Mr. Amar S/O Chagan, North: Common Way, South: H/O Manoj	25-Sep-26
(Loan A/C No.) L9001060147138661 & L9001060126508409, M/S Navarang Traders (Borrower), Nilesh Navarang (Co-Borrower), Smt.Teena (Co-Borrower)	16-Jun-26 Rs. 6,05,009/- Rs. Six Lakh Five Thousand Nine Only & Rs. 5,74,157/- Rs. Five Lakh Seventy-Four Thousand One Hundred Fifty-Seven Only As On 16-Jun-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - Saral No 2263, H No 21, P H No 20, Gram Panchayat Mundladev, Gram- Mundladev Tehsil - Tonkkhurd, Dist - Dewas, Madhya Pradesh, 455117 **Admeasuring 6000 Sq Ft** East: Local Way, West: Jamin Of Owned, North: Jamin Of Owned, South: H/O Sobhal Singh	24-Sep-26
(Loan A/C No.) L9001060127720230, M/S Govind Radio & Electricals (Borrower), Smt.Prabha (Co-Borrower), Suresh Yadav (Co-Borrower), Prakash Yadav (Co-Borrower), Krishnalal (Guarantor)	17-Jun-26 Rs. 11,97,330/- Rs. Eleven Lakh Ninety-Seven Thousand Three Hundred Thirty Only As On 17-Jun-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - Hosue No132, Phn 74, Ward No.09, Village- Koganva, Gram Panchayat- Durgapur, Tehsil- Kasrawad, Dist-Khargone, Madhya Pradesh, 451332 **Admeasuring 2250 Sq Ft** East: Common Road, West: H/O Rameshwar Hobal, North: H/O Bhagirath Puniya & Street, South: H/O Premlal Onkar	25-Sep-26
(Loan A/C No.) L9001060146207383, Ashish Pandit (Borrower), Smt.Jyoti Bairagi (Co-Borrower), Ghanshyam Bairagi (Co-Borrower)	18-Jun-26 Rs. 15,59,098/- Rs. Fifteen Lakh Fifty-Nine Thousand Ninety-Eight Only As On 18-Jun-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - Survey No 644/1/1Paki, House No 554, Ward No. 13, Ph No 15/28, Saraswati Colony Gram - Badnawar, Main Road, Badnawar, Dist - Dhar, Madhya Pradesh, 454660 **Admeasuring 900 Sq Ft** East: Plot Purchase By Radheshyam, West: House Of Arvind, North: Common Way, South: House Of Sejad	23-Sep-26
(Loan A/C No.) L9001060140136834, M/S Devendra Vegetable (Borrower), Devendra (Co-Borrower), Smt.Minakshi (Co-Borrower)	18-Jun-26 Rs. 7,76,864/- Rs. Seven Lakh Seventy-Six Thousand Eight Hundred Sixty-Four Only As On 18-Jun-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - Ph.No.24, Village- Palasiya, Tehsil- Dharmpuri, Dist- Dhar, MP, 454552 **Admeasuring 1100 Sq Ft** East: H/O Misrilal Yadav, West: H/O Gajendra Patidar, North: Road, South: Road	25-Sep-26
(Loan A/C No.) L9001060143202648, M/S Sirvi Traders (Borrower), Ghanshyam Molwa (Co-Borrower), Smt.Mamata (Co-Borrower)	18-Jun-26 Rs. 15,70,830/- Rs. Fifteen Lakh Seventy Thousand Eight Hundred Thirty Only As On 18-Jun-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - P.H No 52, House No 12, Gram - Kanjora, Gram Panchayat Kanjora, Ward No 01, Tehsil - Sardarpur, Dist - Dhar, Madhya Pradesh, 454116 **Admeasuring 900 Sq Ft** East: Aam Rasta, West: House Of Ruplal, North: House Of Hemalal, South: House Of Hemalal	23-Sep-26
(Loan A/C No.) L9001060123032102, Sonu Bairagi (Borrower), Smt.Durga Bai (Co-Borrower), Smt.Mohini (Co-Borrower) Krishna Das Bairagi (Co-Borrower)	13-Jul-26 Rs. 4,30,115/- Rs. Four Lakh Thirty Thousand One Hundred Fifteen Only As On 13-Jul-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- Phno 123, H No. 19, Village- Khandwa, Tah- Pithampur, Dist- Dhar, Madhya Pradesh, 454774 **Admeasuring 99.6 Sqyds** East: Gali , West: H/O Babu, North: Road, South: H/O Hari	24-Sep-26
(Loan A/C No.) L9001060145123643 & L9001060730586759 & L9001060838701072, M/S Shree Om Marbles (Borrower), Omprakash (Co-Borrower), Sanjay Parmar (Co-Borrower), Bolaram (Co-Borrower), Smt.Sudha Bai (Co-Borrower)	13-Jul-26 Rs. 22,09,570/- Rs. Twenty-Two Lakh Nine Thousand Five Hundred Seventy Only & Rs. 12,24,795/- Rs. Twelve Lakh Twenty-Four Thousand Seven Hundred Ninety-Five Only & Rs. 10,99,684/- Rs. Ten Lakh Ninety-Nine Thousand Six Hundred Eighty-Four Only As On 13-Jul-26	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At House & Shop, R/O 14, Sr No 712/2, Ward No 2 , Bandichood Marg, Nagada State Highway, Vill - Naugaon, Th And Dist - Dhar , Madhya Pradesh ,454001 **Admeasuring 2152 Sq.Ft.** East: Road, West: Other Plot, North: H/O Ganpat, South: Road	23-Sep-26

The borrower having failed to repay the amount, therefore notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein above mentioned table in exercise of powers conferred on him/her under section 13(4) of the said [Act 2002] read with Rule 8 of the said rule on the date mentioned in the above table. "The borrower's attention is Invited to provisions of sub section (8) of section 13 of the Act read with rule 8 (6), in respect of time available, i.e. 30 days from this intimation, to redeem the secured assets."

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the **AU Small Finance Bank Limited (A Scheduled Commercial Bank)** for the amount and interest thereon mentioned in the above table.

Date : 28/09/2026
Place : Indore / Mandsaur, Madhya Pradesh

Authorised Officer
AU Small Finance Bank Limited

एक नजर में

लापरवाही पर प्राध्यापक का पांच दिन का वेतन कटेगा

इंदौर: सीएम हेल्पलाइन की शिकायत का समय पर निराकरण नहीं करने पर कलेक्टर शिवम वर्मा ने होलकर विज्ञान महाविद्यालय के तत्कालीन सीएम हेल्पलाइन प्रभारी एवं प्राध्यापक आरसी दीक्षित का पांच दिन का वेतन काटने के निर्देश दिए। छात्र आकाश मंगरे की आवास सहायता राशि का आवेदन लंबित था। शिकायत गलत तरीके से तीन-चार बार जनजातीय कार्य विभाग को भेजी गई। -नप्र

झगड़े के बीचबचाव में चले चाकू, तीन घायल

इंदौर: आजाद नगर क्षेत्र में दोस्त के झगड़े में बीच-बचाव करने पहुंचे तीन दोस्तों पर आरोपितों ने चाकू से हमला कर दिया। घटना रविवार रात करीब 10 बजे इंदिरा एकता नगर मूसाखेड़ी सर्विस रोड पर हुई। घायलों में अमित उर्फ दीपक चौधरी (22), लकी चौहान (17) और शिवांश उर्फ शिवा शामिल हैं। पुलिस ने तीन आरोपितों के खिलाफ केस दर्ज किया। पुलिस मामले की जांच कर रही है। -नप्र

क्रीड़ा अधिकारी परीक्षा का अंतिम परिणाम जारी

- 38 पदों पर नहीं मिले योग्य उम्मीदवार, 26 अभ्यर्थी वेटिंग में
- ओबीसी आरक्षण के चलते 29 पदों का परिणाम रोका गया

नईदुनिया प्रतिनिधि, इंदौर: मध्य प्रदेश लोक सेवा आयोग (एमपीपीएससी) ने सोमवार को क्रीड़ा अधिकारी परीक्षा 2024 का अंतिम परिणाम जारी कर दिया। ओबीसी आरक्षण के चलते आयोग ने परिणाम को दो हिस्सों में निकाला है। मुख्य सूची में चयनित 117 अभ्यर्थियों के नाम शामिल हैं, जबकि 26 अभ्यर्थियों को वेटिंग लिस्ट में रखा गया है। सरकारी कालेजों में क्रीड़ा अधिकारियों के 187 पद रिक्त हैं, जिनमें 53 सामान्य, 26 अनुसूचित जाति (एससी), 23 अनुसूचित जनजाति (एसटी), 62 अन्य पिछड़ा वर्ग (ओबीसी) और 23 आर्थिक रूप से कमजोर वर्ग (ईडब्ल्यूएस) के पद थे। इनमें दिव्यांग अभ्यर्थियों के लिए भी पद आरक्षित थे। इन पर भर्ती के लिए दो साल से प्रक्रिया चल रही है। क्रीड़ा अधिकारी पदों के लिए लिखित परीक्षा एक जून 2025 को करवाई गई। परिणाम 12 नवंबर 2025 को जारी किया गया। इसमें 398 अभ्यर्थियों को मुख्य भाग और 52 को प्रावधिक भाग में रखा गया था। करीब 10 महीने बाद चयनित अभ्यर्थियों को साक्षात्कार के लिए बुलाया गया। यह प्रक्रिया 30 जुलाई से 8 अगस्त 2026 तक चली। आयोग ने साक्षात्कार के करीब 45 दिन बाद अंतिम परिणाम जारी किया है। अंतिम चयन प्रक्रिया में 187 पदों में से 158 पदों को शामिल किया गया। इनमें से 117 अभ्यर्थियों का चयन किया गया है। परिणाम में आरक्षित पदों पर योग्य अभ्यर्थी नहीं मिलने की स्थिति भी सामने आई है। आयोग के मुताबिक दिव्यांग श्रेणी के 23 में से 20 पदों के लिए योग्य अभ्यर्थी नहीं मिले। इसी तरह एसटी श्रेणी में भी 13 पद रिक्त रह गए हैं।

मोबाइल और सीसीटीवी कैमरों से आत्महत्या के कारणों की तलाश

जांच ● सुसाइड नोट नहीं मिला, दस्तावेजों की भी जांच हुई तेज

बिल्डर बंटी उर्फ संदीप नागर ● फाइल

नईदुनिया प्रतिनिधि, इंदौर: पलासिया स्थित अपने आफिस में रविवार को फांसी लगाकर आत्महत्या करने वाले बिल्डर बंटी उर्फ संदीप नागर के मामले में पुलिस की जांच जारी है। पुलिस को अब तक कोई सुसाइड नोट नहीं मिला है और आत्महत्या का ठोस कारण भी सामने नहीं आया है। बताया जा रहा है कि बंटी कुछ समय से डिप्रेशन में थे। पुलिस अब आफिस के कर्मचारियों, परिचितों और आखिरी समय में उनसे संपर्क में रहे लोगों से पूछताछ करेगी। सील किए गए आफिस से मिले दस्तावेज, लैपटाप और मोबाइल की भी जांच की जा रही है। पुलिस ने बिल्डिंग के कैमरों के फुटेज भी निकाले हैं। बंटी ने जिस कमरे में फांसी लगाई, वहां कैमरे चालू मिले, लेकिन उनकी रिकार्डिंग नहीं मिली। आफिस में लगे दो डीवीआर में से एक में हार्डडिस्क नहीं मिली, जबकि दूसरे डीवीआर में हार्डडिस्क लगी है। पुलिस ने इसे जब्त कर लिया है। सोमवार को बंटी का अंतिम संस्कार किया गया। इसमें बड़ी संख्या में रियल एस्टेट कारोबारी और परिजन शामिल हुए। पुलिस को पोस्टमार्टम रिपोर्ट का भी इंतजार है।

बेटे को नहीं पता डीवीआर का पासवर्ड: टीआइ के अनुसार, गुलमोहर कालोनी निवासी बंटी नागर का शव रविवार शाम उनके बेटे ने साकेत स्थित द मार्क बिल्डिंग के चौथे माले के आफिस में देखा था। देर शाम परिजनों ने अस्पताल से पुलिस को घटना की जानकारी दी। चौथे माले पर बंटी के दो आफिस हैं और दोनों में कैमरे लगे हैं। जिस केबिन में उन्होंने फांसी लगाई, वहां लगे डीवीआर में हार्डडिस्क नहीं मिली। दूसरे आफिस के डीवीआर में हार्डडिस्क लगी है, लेकिन उसमें पासवर्ड लगा हुआ है। बंटी के बेटे ने पुलिस को बताया कि उसे पासवर्ड की जानकारी नहीं है।

मोबाइल का पैटर्न लाक खोलने में जुटी पुलिस: टीआइ के अनुसार, बंटी के मोबाइल में पैटर्न लाक लगा है। पुलिस इसे 30 से ज्यादा बार खोलने का प्रयास कर चुकी है, लेकिन लाक नहीं खुला। मोबाइल को फोरेंसिक जांच के लिए भेजा जाएगा, तकनीकी जानकारी जुटाई जाएगी।

व्यापारियों व उद्यमियों को एक मंच पर जोड़ने की पहल

श्री परशुराम व्यापार महाकुंभ का आयोजन 25 अक्टूबर को

आयोजन की तैयारी और रूपरेखा को लेकर बैठक हुई ● सौजन्य आयोजक

इंदौर: भगवान श्री परशुराम के वंशजों तथा समाज के व्यापारियों, उद्यमियों और व्यवसायियों को एक सशक्त व्यापारिक मंच पर जोड़ने के लिए श्री परशुराम व्यापार महाकुंभ का आयोजन 25 अक्टूबर को होगा। इसकी रूपरेखा को लेकर रविवार को हुई बैठक में समाजजन ने विस्तार से चर्चा कर तिथि पर सर्वसम्मति बनाई। वक्ताओं ने कहा कि समाज के विभिन्न वर्गों के बीच आपसी संपर्क और व्यापारिक नेटवर्क मजबूत करना जरूरी है। इसी उद्देश्य से व्यापारियों और उद्यमियों को साझा मंच उपलब्ध कराने की पहल की जा रही है। इसका प्रमुख उद्देश्य व्यापारिक संपर्क बढ़ाना, आपसी सहयोग की संभावनाएं विकसित करना और युवा उद्यमियों को नए अवसरों से जोड़ना है। साथ ही विभिन्न क्षेत्रों के व्यापारियों के बीच संवाद और अनुभवों का आदान-प्रदान भी बढ़ेगा। सदस्यों ने आयोजन को सफल बनाने का संकल्प लिया। कार्यक्रम की रूपरेखा और सहभागिता प्रक्रिया की जानकारी आगामी दिनों में सार्वजनिक की जाएगी।

आंगनबाड़ी केंद्रों में पहुंचे जनप्रतिनिधि

सेवा संकल्प अभियान के तहत आंगनवाड़ी केंद्र पहुंचे मंत्री सिलावट ● नईदुनिया

डबलचौकी: सेवा संकल्प अभियान के तहत जिलेभर के आंगनबाड़ी केंद्रों में 'आंगन मिलन सेवा' कार्यक्रम आयोजित किए गए। इस दौरान पौधारोपण, आंगनबाड़ी कार्यकर्ताओं, सहायिकाओं और आशा कार्यकर्ताओं के सम्मान जैसे आयोजन हुए। लसूड़िया मोरी स्थित आंगनबाड़ी केंद्र में जल संसाधन मंत्री तुलसीराम सिलावट ने सहभागिता की।

बच्चों को खिलाई जाएगी एल्बेंडाजोल

नईदुनिया प्रतिनिधि, इंदौर: राष्ट्रीय कृमि मुक्ति दिवस और एनीमिया मुक्त भारत अभियान की तैयारी को लेकर सोमवार को कलेक्ट्रेट सभागार में अंतर्विभागीय बैठक आयोजित की गई। कलेक्टर शिवम वर्मा की अध्यक्षता में हुई बैठक में स्वास्थ्य, शिक्षा और महिला एवं बाल विकास विभाग के अधिकारियों को आवश्यक तैयारी समय पर पूरी करने के निर्देश दिए गए। बैठक में बताया गया कि 6 अक्टूबर 2026 को राष्ट्रीय कृमि मुक्ति दिवस मनाया जाएगा। इसके बाद 9 अक्टूबर को मापअप राउंड आयोजित किया जाएगा। कलेक्टर ने दोनों अभियानों के लिए विभागों के बीच समन्वय के साथ सभी आवश्यक व्यवस्थाएं सुनिश्चित करने को कहा।

उन्होंने स्कूलों में बच्चों के लिए पर्याप्त मात्रा में आयरन की गोलियां उपलब्ध रखने के निर्देश दिए। वहीं, आंगनबाड़ी केंद्रों पर बच्चों को पिलाई जाने वाली आयरन सिरप की पर्याप्त उपलब्धता सुनिश्चित करने को कहा गया। 6 माह से 3 वर्ष तक के बच्चों को घर पर पिलाने के लिए भी सिरप पर्याप्त मात्रा में उपलब्ध रखने के निर्देश दिए गए। बैठक में अपर कलेक्टर, मुख्य कार्यपालन अधिकारी, जिला शिक्षा अधिकारी, महिला एवं बाल विकास अधिकारी, मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी सहित अन्य विभागों के अधिकारी मौजूद रहे। अधिकारियों को अभियान के दौरान बच्चों तक दवाओं की पहुंच और वितरण की प्रभावी व्यवस्था सुनिश्चित करने के निर्देश दिए गए।

इंटरनेट मीडिया पर मित्रता कर महिला से ठगी

नईदुनिया प्रतिनिधि, इंदौर: इंटरनेट मीडिया पर मित्र बनकर एक महिला से साइबर ठगी का मामला सामने आया है। आरोपित ने खुद को लंदन से भारत आया बताया और महिला को महंगे गिफ्ट देने का झांसा दिया। बाद में कस्टम्स और दिल्ली पुलिस का डर दिखाकर पहले 47 हजार रुपये ट्रांसफर करवाए। इसके बाद महिला का वीडियो इंटरनेट मीडिया पर वायरल करने की धमकी देकर 55 हजार रुपये और ऐंठ लिए। आरोपित ने महिला से कुल एक लाख दो हजार रुपये ट्रांसफर करवाए। पीड़िता की शिकायत पर एरोड्रम पुलिस ने केस दर्ज कर जांच शुरू कर दी है।

एरोड्रम पुलिस के अनुसार एरोड्रम निवासी सलोनी ने शिकायत दर्ज कराई है। उन्होंने बताया कि 19 सितंबर को उनके मोबाइल पर अनजान नंबर से काल आया। फोन करने वाले ने खुद को इंटरनेट मीडिया पर उनका मित्र बताया और कहा कि वह लंदन से दिल्ली आया है। उसने महिला के लिए महंगे गिफ्ट लाने की बात कही।

वीडियो बहुप्रसारित करने की धमकी देकर झांसे में लिया

झांसे में आकर पीड़िता ने आरोपित के भेजे क्यूआर कोड पर पहले दो हजार रुपये ट्रांसफर किए। इसके बाद 45 हजार रुपये और भेज दिए। अगले दिन आरोपित ने दोबारा काल किया, लेकिन पीड़िता ने काल नहीं उठाया। इसके बाद उसने दूसरे नंबर से फोन कर पैसे मांगे। पीड़िता के मना करने पर आरोपित ने वीडियो बहुप्रसारित करने की धमकी दी। परेशान महिला ने पुलिस से शिकायत की।

मालवा-निमाड़

जिस जिले से प्रदेश रोशन, वहां नौ लाख के बकाये पर तीन महीने से पूरा गांव अंधेरे में

अंधेरा ● खजूरी का मामला, 65 कनेक्शनधारियों पर बकाया

जिले में बिजली उत्पादन की स्थिति	
परियोजना	**क्षमता**
इंदिरा सागर पावर स्टेशन (हाइड्रो)	1000 मेगावाट
ओंकारेश्वर पावर स्टेशन (हाइड्रो)	520 मेगावाट
संत सिंगाजी ताप विद्युत परियोजना	2520 मेगावाट
एनएचडीसी फ्लोटिंग सोलर, प्रथम चरण	88 मेगावाट
एएमपी एनर्जी फ्लोटिंग सोलर	100 मेगावाट
एसजेबीएन फ्लोटिंग सोलर	90 मेगावाट
कुल क्षमता	**4318 मेगावाट**

नईदुनिया प्रतिनिधि, खंडवा: मध्य प्रदेश को रोशन करने के लिए खंडवा की बड़ी भूमिका है। जिले में हाईड्रो, थर्मल और सोलर परियोजनाओं से हजारों मेगावाट बिजली का उत्पादन हो रहा है। इसके बावजूद छैगांवमाखन जनपद के खजूरी गांव के ग्रामीण तीन महीने से बिजली के कृत्रिम संकट से जूझ रहे हैं। गांव पर करीब नौ लाख रुपये का बिजली बिल बकाया होने के कारण विद्युत वितरण कंपनी ने पूरे गांव की बिजली आपूर्ति बंद कर रखी है। इससे घरों के साथ खेतों की बिजली भी बंद है और ग्रामीणों की दिनचर्या तथा खेती का काम प्रभावित हो रहा है।

ग्रामीणों के अनुसार करीब तीन महीने पहले गांव का ट्रांसफार्मर खराब हो गया था। इसके बाद ट्रांसफार्मर सुधारने के बजाय विद्युत कंपनी ने बकाया बिजली बिल जमा करने के लिए ग्रामीणों पर दबाव बनाना शुरू कर दिया। धीरे-धीरे पूरे गांव की बिजली आपूर्ति बंद कर दी गई।

ग्रामीण विनोद चौहान का कहना है कि जिन उपभोक्ताओं का बिजली बिल बकाया है, उनके कनेक्शन अलग-अलग काटे जाने चाहिए। पूरे गांव की बिजली बंद करने से नियमित बिल जमा करने वाले उपभोक्ता भी परेशान हो रहे हैं। कई परिवार ऐसे हैं, जिन्होंने नियमित रूप से बिजली बिल जमा किया है।

70 कनेक्शन, सिर्फ पांच नियमित बिल जमा करते हैं: लाइनमैन शिवनारायण कुशवाह के अनुसार गांव में करीब 70 बिजली कनेक्शन हैं। इनमें केवल पांच परिवार नियमित रूप से बिजली बिल जमा करते हैं, जबकि करीब 65 उपभोक्ताओं पर कुल लगभग नौ लाख रुपये की राशि बकाया है। कई उपभोक्ताओं पर करीब 40 हजार रुपये तक का बिल बकाया बताया गया है।

> जिले में करीब 35 करोड़ रुपये विद्युत उपभोक्ताओं पर बकाया हैं। इसकी वसूली लक्ष्य मिला है। अभी तक मात्र 19 करोड़ की वसूली हुई है। लंबे समय से बिल जमा नहीं करने वाले उपभोक्ताओं और गांवों में कनेशक्शन काटने के साथ ही ट्रांसफार्मर हटाने की कार्रवाई की जा रही है। पेयजल और अन्य आवश्यक सेवाएं प्रभावित नहीं हों, इसका ध्यान रखा जाता है। -**दिलीप बुके, अधीक्षण यंत्री पश्चिम क्षेत्र विद्युत वितरण कंपनी खंडवा**

60 क्विंटल गांजे के 15 हजार से अधिक पौधे जब्त

चैनपुर थाना क्षेत्र में बड़े पैमाने पर हो रही थी गांजे की खेती ● सौजन्य-पुलिस विभाग

नईदुनिया प्रतिनिधि, खरगोन: नशे के खिलाफ चलाए जा रहे विशेष अभियान आपरेशन 'प्रहार' के तहत पुलिस को अब तक की सबसे बड़ी सफलता मिली है। पुलिस टीम ने चैनपुर थाना क्षेत्र के नो मोबाइल नेटवर्क एरिया (शेडो एरिया) में दो स्थानों पर कार्रवाई करते हुए गांजे के कुल 15 हजार पौधे जब्त किए हैं। जब्त पौधों का वजन करीब 60 क्विंटल बताया गया है।

एसपी रविंद्र वर्मा ने बताया कि मुखबिर से सूचना मिली थी कि ग्राम जामली और ग्राम गुवाड़ा ठाटा फलिया क्षेत्र में कुछ लोग खेतों में अवैध गांजे की खेती कर रखी है। पुलिस टीम ने आधुनिक ड्रोन कैमरों से खेतों की मैपिंग की और कई किलोमीटर का कठिन रास्ता तय कर दबिश दी। दुर्गम इलाकों में स्थित खेतों से कुल 15 हजार 191 गांजे के पौधे वजन 5,974 किलोग्राम यानी लगभग 59.74 क्विंटल) उखाड़कर जब्त करने में पुलिसकर्मियों को कई घंटों तक कड़ी मशक्कत करनी पड़ी।

देवास जिला लगातार 13वीं बार प्रदेश में प्रथम

नप्र, देवास: पीएम नरेन्द्र मोदी के कार्यक्रम मन की बात के आयोजन में देवास जिले के भाजपा कार्यकर्ताओं ने लगातार 13वीं बार प्रदेश में प्रथम स्थान प्राप्त किया है। भाजपा के क्षेत्रीय संगठन महामंत्री अजय जामवाल ने जिला अध्यक्ष डा. रायसिंह सेंधव का स्वागत कर उन्हें शुभकामनाएं दीं। जिलाध्यक्ष सेंधव ने बताया कि जिलेभर में संगठनात्मक सक्रियता, कार्यकर्ताओं से संवाद तथा प्रत्येक बूथ तक कार्यक्रम की प्रभावी पहुंच के प्रयासों का यह परिणाम है।

देवास के 'जाब पोर्टल' को मिला स्काच गोल्ड अवार्ड

नईदुनिया प्रतिनिधि, देवास: जिले में रोजगार के क्षेत्र में शुरू किए गए अभिनव नवाचार 'देवास जाब पोर्टल' ने राष्ट्रीय स्तर पर अपनी विशिष्ट पहचान स्थापित की है। इस डिजिटल पहल को नई दिल्ली के इंडियन हेबिटेट सेंटर में 26 सितंबर को आयोजित समारोह में प्रतिष्ठित स्काच अवार्ड-गोल्ड कैटेगरी से सम्मानित किया गया है।

संयुक्त कलेक्टर विशाखा देशमुख ने स्काच के चेयरमेन समीर कोचर से यह सम्मान प्राप्त किया था।

'देवास जाब पोर्टल' की शुरुआत कलेक्टर ऋतुराज सिंह ने अक्टूबर 2025 में युवाओं को निजी संस्थानों में नौकरी दिलवाने के उद्देश्य से की थी। 14 अक्टूबर 2025 को मुख्यमंत्री डा. मोहन यादव ने विधिवत शुभारंभ किया। सितंबर 2026 तक इसमें 12,600 से अधिक युवाओं ने पंजीयन कराया है।

फॉर्म-जी

रुचि की अभिव्यक्ति आमंत्रण हेतु

आईशेप एप्लायंसेज प्राइवेट लिमिटेड

देवास, मध्य प्रदेश में मेटल शीट से बने उत्पादों की मैन्युफैक्चरिंग, फैब्रिकेशन और ट्रेडिंग में कार्यरत

(दिवाला और शोधन अक्षमता (कॉरपोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियमावली, 2016 के विनियम 36ए के उप-विनियम(1) के अधीन)

प्रासंगिक विवरण

1.	पैन/सीआईएन/एलएलपी संख्या के साथ कॉर्पोरेट ऋणदाता का नाम	**आईशेप एप्लायंसेज प्राइवेट लिमिटेड** सीन: U74999MP2017PTC043877 पैन: AAECI6059E
2.	पंजीकृत कार्यालय का पता	1/6 न्यू पलासिया कार्यालय संख्या 203 पश्चिमी, इंदौर, मध्य प्रदेश, भारत -452001
3.	वेबसाइट का यूआरएल	संचालन में नहीं है।
4.	उस स्थान का विवरण जहां अचल संपत्तियों का बहुमत स्थित है	शीतल कूलर्स, गांव कलुखेदी, पटवारी हल्का नंबर 19, तहसील और जिला देवास, मध्य प्रदेश - 455001
5.	कॉर्पोरेट ऋणदाता के मुख्य उत्पादों/सेवाओं की स्थापित क्षमता	एनए
6.	पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य	एनए
7.	कर्मचारियों/श्रमिकों की संख्या	शून्य
8.	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरणों (अनुसूचियों के साथ), लेनदारों की सूची, प्रक्रिया की बाद की घटनाओं हेतु प्रासंगिक तिथियां सहित अधिक विवरण यहां उपलब्ध हैं:-	सीडी के वित्तीय विवरण और अन्य विवरण cirp.ishape@gmail.com पर ईमेल भेजकर प्राप्त किए जा सकते हैं लेनदारों की सूची आईबीबीआई की वेबसाइट पर उपलब्ध है।
9.	संहिता की धारा 25(2)(एच) के तहत समाधान आवेदकों के लिए पात्रता यहां यूआरएल पर उपलब्ध है:	पात्रता मानदंड का उल्लेख अभिरुचि की विस्तृत अभिव्यक्ति में किया गया है जिसे cirp.ishape@gmail.com पर ईमेल भेजकर प्राप्त किया जा सकता है
10.	रुचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि	29-सितंबर-26
11.	संभावित संकल्प आवेदकों की अनंतिम सूची जारी करने की तिथि	09-अक्टूबर-26
12.	अनंतिम सूची पर आपत्तियां प्रस्तुत करने की अंतिम तिथि	14-अक्टूबर-26
13.	संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तारीख	24-अक्टूबर-26
14.	संभावित समाधान आवेदकों को सूचना ज्ञापन, मूल्यांकन मैट्रिक्स और समाधान योजनाओं के लिए अनुरोध जारी करने की तारीख	26-अक्टूबर-26
15.	समाधान योजना प्रस्तुत करने की अंतिम तिथि	25-नवंबर-26
16.	रुचि की अभिव्यक्ति प्रस्तुत करने के लिए ईमेल आईडी प्रक्रिया	cirp.ishape@gmail.com
17.	एमएसएमई के रूप में कॉर्पोरेट देनदार की पंजीकरण स्थिति का विवरण	हाँ -UDYAM-MP-23-0031331 - Micro

नोट- सीआईआरपी अवधि 27 अक्टूबर 2026 को समाप्त हो रही है और ऊपर उल्लिखित समय-सीमाएं माननीय एनसीएलटी द्वारा प्रदान किए जाने वाले विस्तार के अधीन हैं।

कृते आईशेप एप्लायंसेज प्राइवेट लिमिटेड
हस्ताक्षरित/-
प्रभात जैन
समाधान पेशेवर
IBBI रजिट्रेशन सं. IBBI/IPA-001/IP-P-02233/2020-2021/13480
AFA 30.06.2027 तक वैधता
पंजीकृत पताः एलआईजी 212, ई-7 अरेरा कॉलोनी, यूनियन बैंक के पास, स्टॉप नंबर 11, भोपाल, म.प्र., 462016
संचारित पताः 15 तापती अपार्टमेंट, रोशनपुरा चौराहा, भोपाल म.प्र. 462003

तिथि: 28.09.2026
स्थान: भोपाल

नशा तस्करों की 3.78 करोड़ की संपत्ति फ्रीज

नईदुनिया प्रतिनिधि, रतलाम: अवैध कमाई से अर्जित नशा तस्करों की संपत्तियों पर शिकंजा कसते हुए थाना औद्योगिक क्षेत्र जावरा और बिलपांक पुलिस द्वारा भेजे गए प्रस्तावों पर सफेमा/एनडीपीएस न्यायालय सक्षम प्राधिकारी मुंबई ने दो अलग-अलग प्रकरणों में करीब 3.78 करोड़ रुपये की संपत्तियों के फ्रीजिंग आदेशों की पुष्टि की है।

जावरा औद्योगिक क्षेत्र पुलिस ने 29 जून 2017 को रईस खान मेवाती निवासी ग्राम उमटपालिया को गिरफ्तार कर 1623.300 किलो डोडाचूरा जब्त किया था। विशेष न्यायाधीश एनडीपीएस जावरा ने उसे 15 वर्ष के सश्रम कारावास और 1.50 लाख रुपये के अर्थदंड से दंडित किया है। रईस करीब 10 से 15 वर्षों से मध्य प्रदेश और राजस्थान के अलग-अलग क्षेत्रों में तस्करी में लिप्त रहा। 22 अगस्त को जारी फ्रीजिंग आदेश के बाद सक्षम प्राधिकारी ने उमटपालिया स्थित तीन कृषि भूमियों की करीब 48 लाख रुपये की संपत्ति की फ्रीजिंग की पुष्टि की।

इनमें सर्वे नंबर 102126/1/1/1, 102126/1/1/2 और 102126/2/1 की कृषि भूमि शामिल है।

25 रुपये ज्यादा मांगे, खाद विक्रेता का लाइसेंस निलंबित

नप्र, रतलाम: उर्वरक की निर्धारित दर से अधिक राशि मांगना नामली के एक खाद विक्रेता को भारी पड़ गया। कृषि विभाग ने कार्रवाई करते हुए मेसर्स राठौर केमिकल्स एंड फर्टिलाइजर, नामली का उर्वरक लाइसेंस निलंबित कर दिया है। लाइसेंस अथारिटी एवं उप संचालक किसान कल्याण तथा कृषि विकास भगवान सिंह अर्गल ने यह कार्रवाई की है। विभाग के अनुसार महू-नीमच रोड, नामली स्थित प्रतिष्ठान द्वारा नामली निवासी पवनजाट से उर्वरक की निर्धारित दर से 25 रुपये अधिक राशि की मांग की गई थी। विभाग ने इसे नियमों का उल्लंघन माना है। मेसर्स राठौर केमिकल्स एंड फर्टिलाइजर का उर्वरक लाइसेंस निलंबित कर दिया गया।

गैंगस्टर का पोस्टर लहराने वाला युवक गिरफ्तार

नप्र, बड़वानी: अंजड़ में गणेशोत्सव समापन के अवसर पर निकाले गए धार्मिक झांकी चल समारोह के दौरान शांति एवं सौहार्द बिगाड़ने का प्रयास करने वाले अराजक तत्व के विरुद्ध अंजड़ पुलिस ने कार्रवाई की है। 26 सितंबर को अंजड़ में गणेशोत्सव के समापन पर झांकियों के दौरान साजिद उर्फ गोल्डी मंसूरी निवासी गांधी मार्ग, अंजड़ द्वारा गैंगस्टर लारेंस बिश्नोई के पोस्टर का प्रदर्शन कर माहौल खराब करने का प्रयास किया गया। आरोपित को गिरफ्तार कर लिया गया है।